

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.48/2008

Dated Tuesday, 19th day of February, 2008.

CORAM :

HON'BLE SHRI GEORGE PARACKEN, JUDICIAL MEMBER

N Uthaman
Investigaror Grade III
National Sample Survey Organisation.(FOD),
Trivandrum ... Applicant

By Advocate Mr.U.Balagangadharan

V/s.

- 1 The Additional Director General,
Ministry of Statistics & Programme Implementation,
NSSO(FOD), New Delhi.
- 2 The Dy. Director General,
Ministry of Statistics & Programme Implementation,
NSSO(FOD), Regional Office,
Kerala(South), CGO Complex,
Vellayani PO, TVM.
- 3 Union of India represented by
Secretary, Department of Statistics &
Programme Implementation,
Sardar Patel Bhavan, New Delhi ... Respondents

By Advocate Mr.Sunil Jose ACGSC

The application having been heard on 19.2.2008 the Tribunal on the same day
delivered the following :

(ORDER)

Hon'ble Shri George Paracken, Judicial Member

This OA has been filed by the applicant aggrieved by
Annexure A-3 order dated 3.12.2007 by which he has been transferred
from Trivandrum to Shimoga. The respondents have filed a reply

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statement alongwith Annexure R-2,Office Order dated 7.2.2008, by which the said order has been superceded and the applicant has been transferred to Tirunelveli.

In the above facts and circumstances of the case, nothing survives and OA is accordingly dismissed as infructuous.



GEORGE PARACKEN
JUDICIAL MEMBER

abp